

CITY CIVIL AND SESSION COURT MUMBAI
H.H.J. MRS PRITI KUMAR (GHULE)
COURT 38 ADDL. SESSIONS JUDGE
Cause List Date: 07-07-2020

Sr. No.	Case Number	Timing/ Next Date	Party Name	Advocate
1	POCSO SPL CASE 100601/2015 (ARGUMENTS)		The State of Dharavi Police Station V/s. PRASHANT SELVARAJ NADAR AND ANR.	Adv. Nalawade
2	POCSO M A 100657/2020 (ARGUMENTS)		Vaishali Ashol Solanki V/s The State of Maharashtra Thr Bandra Police Station	Ninad Muzumdar
3	BAIL APPL POCSO 100704/2020 (HEARING)		STATE GOVERNMENT - Vakola Police Station - Respondent V/s. Vishal Bhau Salve - Applicant	SPP Mayur D. Sapkale
4	POCSO SPL CASE 100164/2018 (STATEMENT US 313 CR.P.C.)		The State of Bhandup Police Station V/s. Akash Rahul Doke	
5	POCSO SPL CASE 100522/2019 (REPLY/SAY)		The State of Maharashtra - Wadala Police Station V/s. Allauddin Afsaruddin Shaikh	PP
6	SPL.CASE 100517/2020 (APPEARANCE)		The State of Maharashtra Through Pant Nagar Police station V/s Nitesh Vyankat Ambhule	PP
7	SPL.CASE 100518/2020 (APPEARANCE)		The State Of Maharashtra Through Pant Nagar Police station v/s Rohit Dinkar Marsale	PP